National Company Law Tribunal

Allahabad Bench

CP NO. 8/ND/2009.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Pawan Tiware Vs. M/s. Granga shedagarh fidely Section of the Companies Act/1& B code: U/s 397/398 of the Companies Act/1957.

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Narush Kaushik	Advocate	Risp.	melin
2.	Chandon Shawn	Advocate	Resp.	Cham
3.	Sh. Vdas Gordoni p	phrale	Resistioner	- 9
4-	St. Tamoradhwer &			- Toplamy
5-	St. Thaken Sur	not adv.	Retitions	Smit

CP No. 8/ND/2009

Sri Thakur Sumit for petitioner. Sri Naresh Kaushik along with Chandan Sharma for the respondent.

In the present matter, the Registry of this Tribunal by this courts' order dated 14.11.2017 has been directed to make necessary correspondence with the Registrar of erstwhile Principal Bench of the C.L.B or the Principal Bench, NCLT, New Delhi for tracing out such original document, which is reportedly in received back either by the CLB or by this Bench.

The Registry is directed to issue reminder and furnish its report.

The matter to be listed on 26th February, 2018.

Date: 23/01/2018

Typed by

Jyoti

(Standard London)

(Stenographer)

H.P. Chaturvedi, Member(Judicial)